



**HIGH COURT OF TRIPURA
AGARTALA**

No. F.6(37)-HC/2020-22/23738

Dated, Agartala, the 14th September, 2022

CIRCULAR

Subject: [Downtime of PESJO and IMS software.](#)

The in-house software applications of the High Court namely 'PESJO' (Performance Evaluation System of Judicial Officers) and 'IMS' (Inventory Management System) shall remain down w.e.f. **16-09-2022** until further orders due to Server shipment.

This is for the information of all concerned.

**Sd/-
(S. Saha)
Dy. Registrar (Vig.)-cum-CPC**

No. F.6(37)-HC/2020-22/23739-70

Dated, Agartala, the 14th September, 2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship;
2. Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;
4. Secretary to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge-in-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
5. **The District & Sessions Judges, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai / Unakoti District, Kailashahar** for

information. **They are requested to circulate it among all concerned in their respective judgeships.**

6. The Registrar (Vigilance), High Court of Tripura, Agartala;
7. The Registrar (Judicial), High Court of Tripura, Agartala;
8. **The Judge, Family Court**, Udaipur, Gomati Judicial District / Khowai, Khowai Judicial District / Agartala, West Tripura Judicial District / Dharmanagar, North Tripura Judicial District / Kailashahar, Unakoti Judicial District / Sonamura, Sepahijala Judicial District/ Ambassa, Dhalai Judicial District / Belonia, South Tripura Judicial District. **They are requested to circulate it among all concerned in their respective judgeships.**
9. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Dy. Registrar (Judl.), High Court of Tripura, Agartala;
12. PS-I attached to the Registrar General, High Court of Tripura, Agartala;
13. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is requested to upload this Order in the official website of the High Court of Tripura immediately.**
14. The Sr. System Officer, eCourts Services, High Court of Tripura;
15. **The Programmer-I**, Computer Section, High Court of Tripura, Agartala. **He is requested to take all necessary steps for shipment of the PESJO server from the Server Room of Agartala Court Complex to the Server Zone of Computer Section, High Court of Tripura on 16.09.2022;**
16. The System Officer attached to the Court of the District & Sessions Judge, West Tripura, Agartala for information and necessary action;
17. **The System Officer**, Computer Section, High Court of Tripura, Agartala. **She is requested to take all necessary steps for shipment of the IMS server from the Server Room of Agartala Court Complex to the Server Zone of Computer Section, High Court of Tripura on 16.09.2022;**
18. ORDER File.

Dy. Registrar (Vig.)-cum-CPC